

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 111(ND)16
CA. NO.

CORAM:

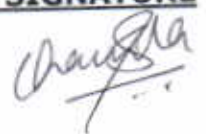
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016

NAME OF THE COMPANY: M/s. Atlas Cycles (Haryana) Ltd.

SECTION OF THE COMPANIES ACT: 74(2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SP Singh Chauhan	Advocate	Applicant	

ORDER

Report of the Registrar of Companies for the financial years 2011-12,
2012-13, 2013-14 and 2014-15 be summoned by the 5th of September, 2016 in
relation to the Petitioner Company.


(Ina Malhotra)

Member (Judicial)


(R. Varadharajan)

Member (Judicial)